

August 29, 2019

RBI cancels Certificate of Registration of Twelve NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

SI. No.	Name of the Company	Registered Office address of the Company	CoR No	Date of issue of CoR	Date of Cancellation of CoR
1.	Padamsagar Enterprises Private Limited	3, Middleton Row, Kolkata-700 071	B-05.03692	November 14, 2003	July 22, 2019
2.	Abbott Marketing Private Limited	36/2, Vivekanand Road, Ist Floor, Kolkata-700 007	B.05.04608	October 15, 2001	July 26, 2019
3.	Aakansha Trexim Private Limited	GA 34B Rajdanga Main Road, Ground Floor, Unit No.1, Kolkata-700 107	B.05.04713	February 18, 2016	August 06, 2019
4.	Ambo Credit Private Limited	Chandrakunj, 2 nd Floor, 3, Pretoria Street, Kolkata- 700 071	05.03611	December 16, 2000	August 06, 2019
5.	Rungta Carriers Ltd.	301, Mangalam Apartment, 24, Hemanta Bose Sarani, P.S. Hare Street, Kolkata-700 001	05.00030	February 12, 1998	August 07, 2019
6.	Belvedere Commercials Ltd.	16 Netaji Subhas Road, Kolkata-700 001	05.00068	February 14, 1998	August 09, 2019
7.	Padmanabham Overseas Private Limited	Office No 107, First Floor, B-110, South Ganesh Nagar, Delhi-110 092	B-14.02276	November 16, 2001	August 13, 2019
8.	Unitech Capital Private Limited (Formerly known as Libor Fiscal Pvt. Ltd.)	Basement 6, Community Centre, Saket, New Delhi-110 017	B-14.03201	November 20, 2009	August 13, 2019
9.	Punam Stock Brokings Private Limited	Flat No-305, Sahyog Building 58, Nehru Place, New Delhi-110 019	B-14.01831	July 27, 2000	August 14, 2019
10.	Sukhmani Finvest Private Limited (presently known as Sukhmani Finvest Ltd.)	P 12 New Howrah Bridge Approach Road, Room no-602 A, 6 th Floor, Kolkata-700 001	B-05.05670	October 16, 2003	August 14, 2019

11.	Bimalnath Impex Pvt. Ltd.	1 st Floor, Room No. 101 36/2, Vivekanand Road, Kolkata-700 007	05.00184	February 18, 1998	August 14, 2019
12.	Magnum Financial Services Pvt. Ltd.	Hastings Chambers, 7C, Kiran Sankar Roy Road, R. No. 5C, 5 th Floor, Kolkata-700 001	05.03198	August 02, 1999	August 19, 2019

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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Yogesh Dayal Chief General Manager